

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 227 OF 2015 &
IA NO. 373 OF 2015**

Dated: 9th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

In the matter of:

**Gail India Ltd. Appellant(s)
Vs.
Sabarmati Gas Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra

Counsel for the Respondent(s) : Ms. Preksha Dugar
Ms. Sumiti Yadavafor R-1

Mr. Sumit Kishore for R-2

ORDER

Learned counsel for the Appellant seeks three weeks more time to file rejoinder. He may file the same on or before 02.01.2017 after serving copy on the other side.

List the matter on **13.01.2017**. Tag to Appeal No. 172 of 2015.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt